

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NOS.9688-9689 OF 2003

Punjab & Sind Bank  
Appellant (s)

VERSUS

Allahabad Bank & Anr.  
Respondent (s)

Date : 28/03/2006 This Petition was called on for judgment today.

For Appellant (s) Mr. Arun K. Sinha,Adv.

For Respondent(s) Mr. Bijoy Kumar Jain,Adv.

Mrs. V.D. Khanna,Adv.

Judgment of the Hon'ble Mr. Justice Arijit Pasayat pronounced

Bench comprising His Lordship and Hon'ble Mr. Justice Tarun Chatterjee

The appeals are allowed to the extent indicated in the signed

judgment with no order as to costs.

(Neena Verma)  
ijay Aggarwal)

(V

Court Master

Court Master

Signed Reportable judgment is placed on the file.